

के तकनीकी व वित्तीय सहयोग से इलेक्ट्रो-स्टैटिक कॉपीइंग मशीनों एवं इलेक्ट्रो फोटों पर आधारित कागज का निर्माण करने के लिए सहमति दे दी है।

अमरीकी कंपनी के साथ तकनीकी सहयोग के प्रस्ताव के लिए एकमुश्त रकम और रायल्टी के भुगतान के आधार पर जबकि उक्त कंपनी के साथ सहयोग का अल्प विदेशी पूंजी विनियोग और रायल्टी के आधार पर सहमति दी गयी थी।

विदेशी सहयोग के प्रस्तावों पर विचार करते समय वैज्ञानिक एवं औद्योगिक अनुसन्धान परिषद् की आपत्तियों को ध्यान में रखा गया था। चूंकि देश में विकसित औद्योगिकी आविष्कारों द्वारा प्रस्तावित दिशाओं पर उपर्युक्त वस्तुओं के निर्माण के लिए पर्याप्त नहीं थी, अतः दोनों ही मामलों में विदेशी सहयोग का अनुमोदन किया गया था :

{THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RAN A) : (a) to (c) Government have approved two schemes one for the manufacture of electrostatic photo copying machines (Special duplicators), coated paper and toner ink with technical collaboration from M/s. American Photo Copy Equipment Company, U.S.A. and the other for manufacture of Electro-static photo copying machines and electro photo-based paper in technical and financial collaboration with M/s. Van Der Grinten, NV, Venlo, Netherlands.

The proposal for technical collaboration with the American Company was approved on the basis of payment of lumpsum plus royalty, while the collaboration with the Dutch Company was approved on the basis of minority foreign investment plus royalty.

The objections of Council of Scientific and Industrial Research were taken into account while considering the foreign collaboration proposals. As the technology developed indigenously was not adequate for the manufacture of the above items on the lines proposed by the applicants, foreign collaboration was approved in both the cases.}

{ [ ] English translation.

COMMITTEE TO EVALUATE PROCEDURE OF UPSC RECRUITMENT THROUGH COMPETITIVE EXAMINATIONS

833. DR. KUMARI SAROJINI KRISHNARAO BABAR:

SHRIMATI RATHNABAI

SHREENIVASA RAO :

SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

SHRI M. S. ABDUL KHADER :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have appointed a committee to evaluate the procedure for UPSC recruitment through competitive examinations; and

(b) if so, what are its terms of reference ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b) The Union Public Service Commission has constituted a Committee consisting of the following Members :—

Dr. D. S. Kothari—*Chairman*

*Members*

Shri Bhagwan Sahay

Shri G. Parthasarathi

Prof. S. Chakravarty Dr.

M. L. Dhar Prof. M. V.

Mathur

The Committee will examine and report on the system of recruitment to the All India Services and the Central Services, Class I and Class II, followed by the Union Public Service Commission and recommend such changes in the scheme of examinations and in the selection methods as would give adequate emphasis to knowledge, skills and qualities appropriate to the role and functions of the Services in the context of the tasks of national developments and re-construction.

The Committee will deal, among others, with the following matters in particular:—

(1) the desirability of having, instead of three examinations, as at present a single competitive examination for the All India and other Class I Services recruitment to which is made through the "I.A.S. etc. Examination;

(2) the adequacy of the Personality Test prescribed in the present Scheme of "I.A.S. etc. Examination;

(3) the desirability of including more subjects particularly Engineering, Commerce, Agriculture and other technical subjects, and excluding any of the existing subjects, as optional papers in the scheme of the I.A.S. etc. Examination, and of making any other changes in the scheme of the written part of that Examination;

(4) the number of chances that should be allowed at the I.A.S. etc. Examination;

(5) the measures necessary to implement the decision of Government about the use of all languages included in the Eighth Schedule to the Constitution, along with English, as media for the I.A.S. etc. Examination;

(6) the arrangements to be made for review at regular intervals of the syllabi of subjects prescribed for the various examinations to take into account developments as regards courses of study conducted by educational institutions;

(7) the system of direct recruitment to the Central Services and posts Class I and Class II, otherwise than through the competitive examinations, with particular reference to the measures required to speed up recruitment;

(8) the feasibility and the procedure to be adopted for bringing down the proportion of candidates to the number of posts to which direct recruitment is required to be made through competitive examinations held by the Commission as well as through selection by interview;

(9) any special arrangements required in the Commission for efficient handling of recruitment to scientific and technical posts;

(10) any other matter which in the opinion of the Committee has a bearing on the aforesaid items or which may be referred to the Committee by the Commission.

#### **RE-EMPLOYMENT OF ICS AND IAS OFFICERS**

834. SHRIMATI RATHNABAI SREENIVASA RAO :

SHRIMATI SUSHILA SHANKAR  
DIVAREKAR.

SHRI M. S. ABDUL KHADER: Will the PRIME MINISTER be pleased to state ;

(a) the number of I.C.S. and I.A.S. officers who were re-employed by Government after their retirement, during the last three years; and

(b) what are the reasons for re-employment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND TN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) :

(a) and (b) The information is being collected and will be laid on the Table of the House.

#### **NET AND GROSS NATIONAL PRODUCT AND PER CAPITA INCOME**

835. SHRIMATI PRATIBHA SINGH : Will the Minister of PLANNING be pleased to state the estimated net and gross national product and per capita income for the year 1973-74, on the basis of 1960-61 price level and the current price level ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : Estimates of net and gross national product and per capita income for the year 1973-74 are being compiled and are not yet available.

#### **TECHNICAL KNOW-HOW FOR MANUFACTURING PARAFFIN WAX**

836. SHRI D. K. PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state j

(a) whether the National Research Development Corporation has developed technical know-how for (i) paraffin wax from stock wax (ii) lindane (iii) micro-crystallined wax;

(b) if so, the details thereof;

(c) the names of the parties which have applied for technical know-how of the items referred to in part (a) above and to whom technical know-how has been given;

(d) what are the terms and conditions for giving technical know-how for the above items;

(e) whether the National Research Development Corporation propose to give priority to the small scale units to be run by the educated unemployed under Government's crash programme "Half-a-million jobs Programme (1973-74) for educated unemployed";

(f) if the answer to part (e) above be in the negative, the reasons therefor and